

ITEM NO.13, 14, 15 & 16 VIRTUAL COURT NO.1 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10871/2020

JAMIAT ULAMA I HIND & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

([TO BE TAKEN UP ALONGWITH DIARY NO. 10897/2020] I.A NO. 48302/2020  
APPLICATION FOR INTERVENTION/IMPLEADMENT )

WITH WRIT PETITION (CIVIL) Diary No(s). 10895/2020

[TO BE TAKEN UP ALONGWITH DIARY NO. 10871/2020] )

WRIT PETITION (CIVIL) Diary No(s). 10897/2020

[TO BE TAKEN UP ALONGWITH DIARY NO. 10871/2020] )

Writ Petition(s)(Civil) No(s). 477/2020

(FOR ADMISSION and IA No.48986/2020-EX-PARTE STAY and IA No.48987/2020-  
EXEMPTION FROM FILING O.T.[TO BE TAKEN UP ALONGWITH DIARY NO. 10871/2020]  
)

Date : 27-05-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.  
Mr. Ejaz Maqbool, AOR  
Ms. Akriti Chaubey, Adv.  
Ms. Sarah Haque, Adv.  
Ms. Aishwarya Sarkar, Adv.

Mr. Adeel Ahmed, AOR

Mr. George C. Thomas, Adv.  
Mr. Mrigank Prahakar, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mr. K.M. Nataraj, ASG  
Mr. Kanu Agarwal, Adv.  
Mr. Rajat Nair, Adv.  
Mr. B.V. Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The petitioners are directed to implead the News Broadcasters  
Association (NBA) as party respondent in the array of parties.

Issue notice to all the respondents as also the newly added  
respondent(s).

Let copies of these writ petitions be served upon the respondents by the petitioners during the course of the day.

Mr. K.M. Nataraj, learned Additional Solicitor General appearing for the respondent(s)-Union of India, prays for and is granted two weeks' time to file reply affidavit.

List these matters on 15.06.2020.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR